

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 448 of 1997.

(O.A No. 94 of 1996)

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

SUDHIR KR. MUKHERJEE

VS.

UNION OF INDIA & ORS. (Defence)

For applicant : In person.

For respondents : Mr. M.S. Banerjee, Sr. Counsel.

Heard on : 27.11.97.

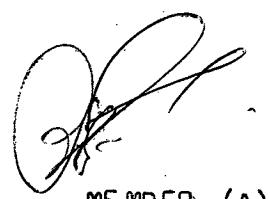
Ordered on : 27.11.97.

O R D E R

B.C.Sarma, AM.

1. This M.A. has been filed with the prayer that the hearing of the O.A 94/96 filed by the applicant be postponed in the first week of December'97.
2. When the matter was taken up for hearing and order, the applicant appears in person. After hearing the submission of the applicant we allow the petition and fix the date on 16th December 1997 instead of 14.1.98 as fixed earlier. Meanwhile, the respondents must file reply 3 days earlier and serve copy on the applicant.
3. The M.A. is disposed of accordingly without passing any order as to costs.

MEMBER (J)



MEMBER (A)